GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE LOK SABHA

UNSTARRED QUESTION NO. 3925. TO BE ANSWERED ON TUESDAY, THE 25TH MARCH, 2025.

Quantum of FDI

3925. Shri Subbarayan K: Com. Selvaraj V:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state: वाणिज्य एवं उद्योग मंत्री

- (a) the details of the quantum of FDI at the end of 2023-24 and 2024-25 so far; and
- (b) the details of the outflow of foreign exchange by way of repatriation of Royalty, profit etc. during the last two years by the multinational companies?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री जितिन प्रसाद) THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY (SHRI JITIN PRASADA)

(a): The details of the quantum of total FDI inflow for the Financial Years 2023-24 and 2024-25 (up-to December, 2024) are as under:

| S. No. | Period | Total FDI Inflow (Amount in USD billion) | |
|-----------|--|---|--|
| 1. | 2023-24 (April, 2023 - March, 2024) | 71.28 | |
| 2. | 2023-24 (April, 2023 - December, 2023) | 51.82 | |
| 3. | 2024-25 (April, 2024 - December, 2024) (P) | 62.48 | |

Source: Reserve Bank of India

(P): Data is provisional. Subject to reconciliation with RBI.

(b): The details of the outflow of foreign exchange specifically by the multinational companies are not centrally maintained. However, outflow of foreign exchange by way of intellectual property and dividend/profit, as published by RBI in its quarterly press release on "Data on India's Invisibles", are as under:

| Table 1: Invisibles Payments by Category of Transactions (USD billion) | | | | |
|---|---------|---------|---------------------------------------|--|
| Items | 2022-23 | 2023-24 | 2024-25 (Apr-Sep) (Preliminary) | |
| 1) Charges for the use of intellectual property n.i.e. (Royalties, copyright and license fees) | | 15.0 | 8.3 | |
| 1.1 Franchises services | 0.2 | 0.2 | 0.1 | |
| 1.2 Receipts for use, through licensing arrangements, of produced originals or prototypes (such as manuscripts and films), patents, copyrights, trademarks, industrial processes, franchises etc. | | 14.8 | 8.2 | |
| Payment of dividend/profit to non- resident share holder | 21.3 | 29.3 | 14.5 | |
| 2.1 Dividend | 18.7 | 26.3 | 13.0 | |
| 2.2 Profit | 2.6 | 3.0 | 1.5 | |

Source: Reserve Bank of India
